

से विकल्प प्राप्त करने अपेक्षित है। राज्य सरकार को पर्यावरण और वन दृष्टि से पर्यावरण और वन मंत्रालय से स्वीकृति प्राप्त करनी भी अपेक्षित है।

Construction of S. Y. L. Canal

951. SHRI S. S. SURJEWALA : Will the Minister of WATER RESOURCES be pleased to refer to the answer to Unstarred Question 723 given in the Rajya Sabha on the 28th February, 1992 and state :

(a) whether it is a fact that the construction of Sulej Yamuna Link canal in the Punjab territory was handed over to Border Roads Organisations, if so, the progress made in this behalf, if not, what steps are being taken to ensure the construction of the canal;

(b) whether Government are aware that the portion of the canal already constructed in Punjab and Haryana have been badly damaged on account of its non-use, if so, the amount of loss incurred so far;

(c) how much amount has been incurred by the State of Haryana for its construction and the amount of loss occurred to the State of Haryana so far due to non-completion of the canal; and

(d) how much more time would be taken to complete it and make it operational?

THE MINISTER OF WATER RESOURCES (SHRI V. C. SHUKLA) : (a) No, Sir. The Government of Punjab has already been advised to engage appropriate agency/agencies to complete the balance works. Chief Minister, Punjab has been addressed by the Minister (Water Resources) requesting him to expeditiously take all necessary steps required to resume the work.

(b) Yes, certain portions of SYL Canal already constructed in the Punjab and Haryana territories have been damaged on account of its non-use and due to floods in September, 1988. The extent of damages in SYL Canal, both in Haryana and Punjab have not been assessed by the State Governments.

(c) As per the information furnished by Government of Haryana, an expenditure of about Rs. 40 crores has been incurred on construction of SYL Canal in Haryana upto March, 1991. As estimated by the State Government, Haryana is losing incremental agricultural production of over 8 lakh tonnes per annum amounting to more than Rs. 100 crores due to non-completion of the canal.

(d) The time schedule for completing the project will depend upon the nature and capacity of the new agency/agencies to be engaged by Government of Punjab.

Central Assistance for Inter-State Water Projects

952. SHRI AJIT P. K. JOGI : Will the Minister of WATER RESOURCES be pleased to state :

(a) what is the number of inter-State water projects which would be catered by the Madhya Pradesh Government;

(b) whether Government would provide assistance in order to complete these inter-State projects;

(c) if so, the amount sanctioned so far; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI V. C. SHUKLA) : (a) Madhya Pradesh is a participating State in seven inter-State Ongoing Major Irrigation/Multipurpose Projects namely Bansagar, Rajghat, Urmil, Bawanthadi, Barriyarpur Left Bank Canal, Sardar Sarover and Indira Sagar (Narmada Sagar).

(b) to (d) According to present policy Central assistance is given in the form of block grants and loans to the State Governments. It is for the participating States to provide adequate funds annually as per priority and agreements entered into for implementation of inter-State Projects.